

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.594
TO BE ANSWERED ON THE 6TH FEBRUARY, 2018

ESTABLISHMENT OF RAJASTHAN AGRICULTURE CROP INSURANCE COMPANY

594. SHRI DHARAM VIRA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to support establishment of 'Rajasthan Agriculture Crop Insurance Company, which will be a State run crop insurance company;
- (b) if so, the details of the regulatory mechanism that will be adopted;
- (c) whether the financial assistance is proposed to be provided by the Government for setting up of the company;
- (d) the details of the prescribed process of establishment, whether it is through licensing under Insurance Regulatory and Development Authority (IRDA), or a tie-up with an existing company, or any other details thereof; and
- (e) the details of the proposed process for determining actuarial premium to be charged for coverage of risk?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (e): Yes, Madam. Department of Agriculture, Cooperation and Farmers Welfare has no objection 'in principle' to the floating of crop insurance company by any State Government including Rajasthan as per the prevailing regulatory mechanism of Insurance Regulatory and Development Authority of India (IRDAI)/ Government subject to the condition that State/Union Territories shall adopt transparent and competitive bidding process to determine the actuarial/commercial premiums to be charged for coverage of risk under Pradhan Mantri Fasal Bima Yojana (PMFBY)/Restructured Weather Based Crop Insurance Scheme (RWBCIS). However, there is no proposal, at present to provide any financial support by Central Government to the State for floating crop insurance company.
